

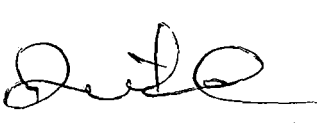



**C. A. T. Bench, JAIPUR**

Date of Order	M.P.NO. 306/93 Orders
28.7.93	<p>None present for the petitioner.</p> <p>This is an application for restoration of O.A. NO. 95/93 which was dismissed in default on 15.4.93. The present petition was moved in this Tribunal on 17.5.93. We however, condone the delay if any in the presentation of this petition and restored the said O.A. to its original position. O.A.NO. 95/93 be listed for admission on 17.11.93. M.P. stands disposed of accordingly.</p> <div data-bbox="378 925 619 1120"> (O.P. SHARMA) Adm. Member</div> <div data-bbox="982 974 1285 1120"> (GOPAL KRISHNA) Judl. Member</div>
	<p>Copy sent to the app. &amp; resp - C.A. (M. Bheni) as vide 5743 &amp; 5744</p> <p> 20-8-93</p> <p></p>